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अनुबंध में दिए गए हैं। वर्ष 1986-87 के अन्तिम वित्तीय परिणामों के अनुसार, यह होटल 6 लाख रुपये का लाभ कमाएका।

Written Answers

भारत पर्यटन विकास निगम ने सम्प्राट होटल सहित अपने विभिन्न होटलों के संबंध में केहतर निष्पादन हासिल करने के लिए निम्नलिखित उपाय किए हैं:--

- (1) मैससँ खोडनेर होटल चित्रेजेन्ट्रेटिव्स, हांगकांग, मैं तसं गोल्डन तुलिप वर्ल्डताइड होटल्स और ट्रस्टहाऊत फोर्ट, लंदन के साथ बंतर्राष्ट्रीय औरक्षण संबंधों (टाइप-ग्रप्स) के माध्यम से सम्प्राट होटल की जोरदार विकी ।
- (ii) विदेशी यात्रा प्रचालकों के साथ विशेष रेट संविदा पर हस्ताक्षर करना ।
- (iii) समृहों के आवागमन को प्रोत्साहन करने के लिए कारो-बार की मात्रा पर निर्भर रहते हुए प्रोत्साहनों की पेशकश करना।

(iv) पार्टी रूम्स, आदि खोलना।

' Seizure of snake skins

1577. SHRI MUKHTIAR SINGH MALIK:

SHRIMATI RENUKA CHOW-DHURY :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that, cases of seizure and confiscation of snake skins and snake skin articles has increased during the last year;

(b) if so_ what are the details in this regard in comparison to the corresponding year and the value thereof; and (c) whether the seized goods are exported by Governent agencies; il so, the names of the agencies and the quantity exported, and the value thereof? «

THE MINISTER OF STATE IN THE MINISTRY-OF ENVIRONMENT AND FORESTS (SHRI Z. R ANSARI): (a) and (b) Information is not feadily available in the Ministry and will be obtained and placed on the Table o* * the Sabha.

(c) The Bharaf Leather Corporation and the State Trading Corporation are authorised to export seized goods. During the period from January, 1984 to March, 1987 the Bharat Leather Corporation exported a total of $2^7,7\&1$ articles made of snake skins valued at Rs. 4,27,78,95<3. The State Trading Corporation has not exported any such goods so far.

Internal trade in items made of snake skins

1578. SHRI MUKHTIAR SINGH MALIK: SHRIMATI RENUKA CHOW- " DHURY;

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

 (a) whether snake skins and items
made of snake skins are not permitted to be traded in within the country; and

(b) whether any special licences are being issued; if so, under what conditions and to whom such licences have been issued during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R ANSARI) : (a) Trade in skins of 9 species of snakes and the products derived therefrom is now banned.

(b) The Wild Life (Protections Act 1972 does not envisage the grant o* any "special lincences" for the trade in snake skins and articles made therefrom. *

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